

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 3355 OF 2017 &
IA NO. 843 OF 2017**

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Azure Photovoltaic Private Limited ...Appellant(s)

Vs.

**Gulbarga Electricity Supply Corporation Limited & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon

Counsel for the Respondent(s) : -

ORDER

Despite service nobody is representing the respondents.

List the matter on **07.11.2017**. Interim order to continue till then.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg